GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2103
ANSWERED ON:02.12.2002
SETTLEMENT OF PENDING CROP INSURANCE CLAIMS
RENUKA CHOWDHURY

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details/data pertaining to the total number of Crop Insurance claims pending before the State Governments/Union Territories/Banks for settlement alongwith the total amount involved since 1999-2000 onwards, year-wise; and
- (b) the steps taken/proposed to be taken by the Government for the speedy settlement of the pending Crop Insurance claims?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

- (a): National Agricultural Insurance Scheme (NAIS) was implemented from Rabi 1999-2000n the country. A statement of crop season-wise claims paid and payable (pending) is annexed.
- (b): As per the scheme, the claims are to be settled by the Implementing Agency (IA) i.e. General Insurance Corporation of India (GIC). Government has been impressing upon the GIC to settle the pending claims at the earliest. The GIC has also taken the following steps:-
- (i) Guidelines to financial institutions for correct coverage of risk, timely submission of insurance proposals and avoidance of discrepancies while sending declarations to IA.
- $\hbox{(ii) Guidelines to State/UT Government agencies to furnish the final yield data within a month from harvesting period. } \\$
- (iii) Making timely budget provision for meeting the liabilities of NAIS.

Annexure

NAIS - CLAIMS POSITION OF VARIOUS SEASONS (Rupees in Lakhs)

Rabi 1999-2000 Kharif 2000 Rabi 2000-01 Kharif 2001 Rabi 2001-02

SL.NO. STATE CLAIMS PAID PAYABLE PAID PAYABLE PAID PAYABLE PAID PAYABLE PAID PAYABLE

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1 ANDHRA PRADESH N.P 2926.27 0.00 565.38 22.18 8722.98 41.34 116.04 0.00
2 ASSAM 0.00 0.50 0.00 0.75 0.00 0.17 0.00 1.60 0.00 12.11
3 BIHAR N.P 481.25 0.00 60.07 0.00 175.95 0.00 120.35 0.00
4 CHHATTISGARH Part of MP 8004.84 0.00 0.00 0.00 0.00 0.00 13.31
5 GOA 0.1 0.00 0.08 0.00 0.00 0.00 2.05 0.00 0.00 0.00
6 GUJARAT 218.02 0.00
                       77040.19 0.00 273.14 0.00 1447.65 13407.07 0.00 46.16
7 HIMACHAL PR 0.01 0.00 0.00 0.00 42.50 0.00 0.00 0.00 0.00 0.00
8 JHARKHAND N.P.
                 Part of Bihar 0.00 0.00 0.00 0.00 0.00
                  213.02 0.00 113.92 0.00
                                           11739.06 99.41 0.00 1634.82
9 KARNATAKA N.P.
10 KERALA 29.54 0.00 242.88 0.00 7.52 0.00 0.00 108.71 0.00 7.21
11 MADHYA PRADESH 11.33 0 8195.15 12.65 1577.12 0.00 3324.33 0.00 0.00 1904.38
12 MAHARASHTRA 508.32 0.00 14082.94 0.00 2669.26 23.45 0.00 7188.28 0.00 212.39
13 MEGHALAYA N.P. 0.14 0.00 4.07 0.00 0.03 0.00 6.56 0.00
                    10561.63 0.00 153.56 0.00 73.43 152.46 0.00 108.19
14 ORISSA 0.17 0
15 SIKKIM N.P. N.P. N.P. 0.00 0.00
16 TAMILNADU N.P. 0.66 0.00 50.29 0.00 81.03 0.00 1546.36 35.20
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- 17 UTTAR PRADESH N.P. 528.06 0.00 257.63 0.00 314.72 0.00 0.00 0.00

- 18 WEST BENGAL N.P. N.P. 73.50 0.00 1.35 0.00 0.00 333.33 19 A & N ISLANDS N.P. 0.36 0 N.P. 0.25 0.00 0.00 341.33 20 PONDICHERRY 1.27 0.00 0.00 0.00 56.16 0.00 0.00 0.00 1.80 0.00

TOTAL 768.76 0.50 122277.47 13.40 5904.12 45.80 25882.83 20998.87 1791.11 4648.43

Reasons for pendency :

- 1 State Govt.`s share of claims / premium subsidy has not been received
- 2 Gujarat Kharif 2001 claims (Rs. 13407.07 lakhs) are awaiting approval. 3 Karnataka Rabi 2001-02 claims (Rs. 1634.82 lakhs) are under consideration/investigation.